

SL. NO. of order	Date of Order	ORDER WITH SIGNATURE	Office notes as to action (if any) taken on order
	<u>29-X-86</u>	Hon. D.S. Misra - AM. Hon. G.S. Sharma - JM None is present for the parties. Adjourn to 20-11-86 for hearing. Member (A) Member (J)	
	<u>20/11/86</u>	Hon. D.S. Misra - AM. Hon. G.S. Sharma - JM None is present. The case was even adjourned on earlier dates. The case is now dismissed in default of the parties. Member (A) Member (J)	